

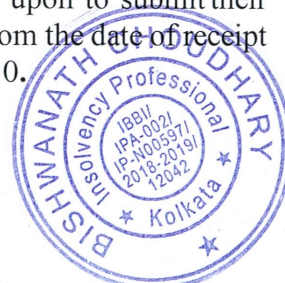
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s VISA ENERGY VENTURES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VISA ENERGY VENTURES LIMITED
2.	Date of incorporation of corporate debtor	30 th March, 2012
3.	Authority under which corporate debtor is incorporated /	RoC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No.	U40108WB2012PLC210199
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office and principal office: 5B, Express Tower, 42A Shakespeare Sarani, Kolkata – 700 017, West Bengal, India
6.	Date of closure of Insolvency Resolution Process	26 th November, 2024
7.	Liquidation commencement date of corporate debtor	26 th November, 2024 (order uploaded on 27 th November, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Bishwanath Choudhary IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. 8F, Block 7, Prasad Exotica ,71/3, Canal Circular Road, Kolkata, West Bengal, 700054 choudhary_bishwanath@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	104, S. P. Mukherjee Road, Sagar Trade Cube, 2 nd Floor, Kolkata – 700 026, West Bengal, India cirp.vevl@gmail.com
11.	Last date for submission of claims	26 th December, 2024 (being the 30 th day from the date receipt of the order)

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Visa Energy Ventures Limited** on **26th November, 2024 (order uploaded on 27th November, 2024)**.

The stakeholders of **Visa Energy Ventures Limited** are hereby called upon to submit their claims with proof on or before 26th December, 2024 (being the 30th day from the date of receipt of the order), to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties



A handwritten signature in blue ink, appearing to read "Bishwanath Choudhary".

Bishwanath Choudhary
Liquidator

Visa Energy Ventures Ltd. (in Liquidation)

IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042

AFA Validity: 31-12-2025

Date: 29-11-2024

Place: Kolkata

৯

কলকাতা শুক্রবার ২৯ নভেম্বর ২০২৪

কর্ম বি		
প্রকাশ্য ঘোষণা		
(ইনসলভেন্সি অ্যান্ড ব্যালক্সট্রাসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন অফিস) রেগুলেশন ২০১৬, রেজুলেশন ১২)		
মের্সা ভিসা এনার্জি ডেভেলপমেন্ট লিমিটেডের স্বার্থধরকগণের দৃষ্টি আকর্ষণের জন্য		
ক্রম নং	বিবরণ	বিশদ
১.	কর্পোরেট স্বার্থগ্রহীতার নাম	ভিসা এনার্জি ডেভেলপমেন্ট লিমিটেড
২.	কর্পোরেট স্বার্থগ্রহীতার প্রতিষ্ঠার তারিখ	৩০ মার্চ ২০১২
৩.	কর্পোরেট স্বার্থগ্রহীতার অধীনে স্থাপিত/নথীভুক্ত	আর ও সি- কলকাতা
৪.	কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়সেন্সিটি আইডেন্টিফিকেশন নং- কর্পোরেট স্বার্থগ্রহীতার	U40108WB2012PLC210199
৫.	কর্পোরেট স্বার্থগ্রহীতার রেজিস্টার অফিস এবং মুখ্য অফিস (যদি থাকে) তার ঠিকানা	রেজিস্টার অফিস ও মুখ্য অফিস: ৫বি এলএস চাওয়ার, ৪২এ শেরশিপুরের সরণি, কলকাতা ৭০০ ০১৭, পশ্চিমবঙ্গ, ভারত
৬.	ইনসলভেন্সি প্রিজেলিউশন অফিস বন্ধের তারিখ	২৬ নভেম্বর ২০২৪
৭.	কর্পোরেট স্বার্থগ্রহীতার লিকুইডেশন আরম্ভের তারিখ	২৬ নভেম্বর ২০২৪ (২৭ নভেম্বর ২০২৪ আদেশ গৃহীত)
৮.	ইনসলভেন্সি প্রফেশনাল সিনি লিকুইডেটর হিসাবে কার্য করছেন তার নাম ও রেজিস্ট্রেশন নম্বর	নিম্নাথ চৌধুরি, আইবিবিআই রেজি নং IBBU/TPA-002/IP-N 00597/2018-2019/12042
৯.	বোর্ডে নথীভুক্ত লিকুইডেটরের ঠিকানা এবং ই-মেল	ফ্লাট নং ৮-এফ ব্লক ৭ প্রসাদ একাডেমি, ৭১/৩ ক্যানাল সার্কেলার রোড, কলকাতা, পশ্চিমবঙ্গ ৭০০ ০৫৪ choudhary_biswanath@rediffmail.com
১০.	যোগাযোগের জন্য লিকুইডেটরের ঠিকানা এবং ই-মেল	১০৪, এস পি মুখার্জি রোড, সাগর ট্রেড সেন্টার, ২য় ফ্লোর, কলকাতা ৭০০ ০২৬ পশ্চিমবঙ্গ ভারত cnp.vevl@gmail.com
১১.	দাবি জমার শেষ তারিখ	২৬ ডিসেম্বর ২০২৪ (আদেশ গ্রহণের তারিখ থেকে ৩০তম দিন)
বিগ্ৰপ্ত প্রদান করা হচ্ছে যে ন্যাপনাল কোম্পানি স টাইটুলস ভিসা এনার্জি ডেভেলপমেন্ট লিমিটেডের লিকুইডেশন আরম্ভের তারিখ ঘোষণা করেছেন ২৬ নভেম্বর ২০২৪ (আদেশ আগলোভ করা হয়েছে ২৭ নভেম্বর ২০২৪) ভিসা এনার্জি ডেভেলপমেন্ট লিমিটেডের স্বার্থধরকগণকে তাদের দাবি প্রমাণ-সহ দফা নং ১০ হানে লিকুইডেটরের ঠিকানায় জমা করবেন ২৬ ডিসেম্বর ২০২৪ বা তার পূর্বে (আদেশ গ্রহণের তারিখ থেকে ৩০তম দিন) আর্থিক স্বপ্নাতাপ প্রমাণ সহ কেবলমাত্র বৈদ্যুতিন মাধ্যমে দাবি জমা করবেন। অন্য সকল স্বপ্নাতা ব্যক্তিগতভাবে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাবি জমা করবেন। মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাবি করে শাস্তিমোগ		
তারিখ: ২৯.১১.২০২৪ স্থান: কলকাতা		
স্বা- বিশ্বনাথ চৌধুরি লিকুইডেটর ভিসা এনার্জি ডেভেলপমেন্ট লিমিটেডের আই বি আই রেজি নং IBBU/TPA-002/IP-N 00597/2018-2019/12042 এ এফ এ বৈষম্য: ০১.১২.২০২৫		

4

FINANCIAL EXPRESS

FRIDAY, NOVEMBER 29, 2024

13

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s VISA ENERGY VENTURES LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VISA ENERGY VENTURES LIMITED
2.	Date of incorporation of corporate debtor	30th March, 2012
3.	Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40108WB2012PLC210199
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office and principal office: 5B, Express Tower, 42A Shakespeare Sarani, Kolkata - 700 017, West Bengal, India
6.	Date of closure of Insolvency Resolution Process	26th November, 2024
7.	Liquidation commencement date of corporate debtor	26th November, 2024 (order uploaded on 27th November, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Bishwanath Choudhary IBBI Reg. No. IBBI/PA-002/IP-N00597/2018-2019/12042
9.	Address and e-mail of the liquidator, as registered with the Board	Fat No. 8F, Block 7, Prasad Exotica 71/3, Canal Circular Road, Kolkata West Bengal, 700054 choudhary_bishwanath@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	104, S. P. Mukherjee Road, Sagar Trade Cube, 2nd Floor, Kolkata - 700 026, West Bengal, India clrp.vevl@gmail.com
11.	Last date for submission of claims	26th December, 2024 (being the 30th day from the date receipt of the order)

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Visa Energy Ventures Limited on 26th November, 2024 (order uploaded on 27th November, 2024). The stakeholders of Visa Energy Ventures Limited are hereby called upon to submit their claims with proof on or before 26th December, 2024 (being the 30th day from the date of receipt of the order), to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 29-11-2024
Place : Kolkata

Sd/- Bishwanath Choudhary Liquidator
Visa Energy Ventures Ltd. (In Liquidation)
IBBI Reg. No. IBBI/PA-002/IP-N00597/2018-2019/12042
AFA Validity: 31-12-2025